



JuristoPedia

1st National Virtual
parliamentary Debate
Competition-2020

तर्क-YUDH

ABOUT THE ORGANISATION:

JuristoPedia is a diverse venture taken up by like-minded individuals, aiming to deliver knowledge on various contemporary issues along with some basic insight in law which is quite crucial in days to come. After diagnosing the need for virtual education through well researched blogs and articles, we have worked towards establishing a platform that will serve students and professionals in various ways some of which we have started to achieve.

The foundation is to generate awareness and deliver to those who are already aware and are hungry for knowledge, legal aptitude through various landmark case briefs and much more just by one. Not just for common people but we also aim to make substantial changes in the way people, law scholars, interns, and legal professionals have worked in a framework.

By getting associated with us students gain holistic skills in the parlance of legal profession, be it debates, or research and academics we deliver grooming in all aspects of the academic life.

Juristopedia with the thought that “Teaching is not the source of learning instead it comes from within the learner. As buddha said, learning is to know one’s self and surroundings.” Organised its 1st National Online Quiz Competition on Constitutional law and Current Affairs on July 1,2020. There was huge participation and support from students of various Universities making it a successful event and bestowing us with the confidence to organise more full of learning and experience gaining events that not only add to the Achievements but also an skill honing opportunity.

We have our blogging website www.thejuristopedia.wordpress.com, where one can find ample amounts of blogs to read and refurbish their legal knowledge. We believe that there is always a scope of learning and we all learn throughout our lives, so we bring such legal issues that create awareness and help in learning something new every time.

COMPETITION BRIEF:

“वादेवादेजायतेतत्त्वबोधः” (Truth is discovered and assimilated or realized by debates and discussions) - Ancient Indian Philosophy of Vadashastra.

Under the Covid Crisis, students and future lawmakers today are facing an unprecedented challenge in terms of confidence in public speaking, extra-curricular activities and building up their CVs. But the pandemic has also forged such intense technological revolutions which otherwise could have taken a long time to occur. The continuous revolution in this particular domain along with the data and social media platforms has given birth to many opportunities which one can avail from their homes with just the right click.

One such click is to register yourself with JuristoPedia which is putting in sincere efforts to provide an edge to post covid-19 CVs of as many as possible students and we hope, that the bond we create during the process, sustains forever.

In lieu of the same we proudly announce that JuristoPedia is all set to host its 1st National Parliamentary Debate Competition – *तर्क-Yudh*. This shall act as a bridge between those who seek to express their views on issues of National Importance and enhance their debating skills and professionals out there who wish to get in touch with such dedicated scholars. This shall surely give every participant an edge by adding to their achievements even in such challenging times.

PARLIAMENTARY DEBATE:

[Click here for registration](#)

We believe that there isn't a single "correct" way to do parliamentary debates. We wish to propagate that success at the national level in both high school and college, parliamentary debaters comes through a holistic set of skills developed over the period by the debaters. They must master the art of reading well between the lines and adjust quickly in the heat of the moment which occurs many times in between the competition where both the teams give everything to ace the arguments and motions as well as to put the opponent team in a tough spot.

If you are looking forward to getting acquainted with the parlance of the debate, we would suggest you to make the most of our venture.

By emphasizing a liberal education approach to debate, where breadth of knowledge is placed at a premium, at JuristoPedia, we take a student's passion for debate and argumentation, and use it in order to teach them life skills such as effective presentation, critical thinking skills, and research in an academic setting.

Parliamentary debate offers students a unique opportunity to master a broad range of valuable skills – critical thinking, persuasive public speaking & knowledge of world affairs – that will help them succeed in the classroom & in the “real world” of business, government and community.

ELIGIBILITY:

- * The competition is open to all the students affiliated to any recognized university/institution both for a 5 year law programme as well as the 3 year law programme.
- * By applying for the competition, the teams shall be deemed to have accepted the terms and conditions of the organizing committee.

[Click here for registration](#)

TEAM COMPOSITION:

- * Each team shall consist of a maximum of 3 members (i.e. Prime Minister, Deputy Prime Minister and whip for government and Opposition Leader, Deputy Opposition Leader and Whip for Opposition). This number cannot be modified under any circumstances as it is the basic requirement of an Asian Parliamentary Debate.
- * Teams from the same university as well as cross teams are allowed to participate in the competition.

Once registrations are done, no changes in names will be possible and the fees will be non – refundable. However, in exceptional circumstances, even if a change is inevitable it shall be left at the discretion of the organizing committee.

RULES & REGULATIONS:

PREPARATION:

- * Debate will take place via Google Meet
- * Teams shall be consisting of 3 members only
- * Motions will be released after the teams will enter the Google Meet Room.
- * Three motions will be released, teams must immediately rank their motions in order of preference. Motion which will be of mutual preference will be selected as the motion of the house.
- * The teams will get 20 minutes to prepare after the motion is announced.
- * Teams are requested to keep their video “on” while preparing.
- * Teams must prepare on their own. Once motions have been released, there must be no contact between debaters in a particular team.
- * Teams failing to arrive in time for the debate will forfeit that particular round.
- * Use of foul language during debate will result in disqualification of the candidate.
- * Candidates are required to have a proper internet connection, failing which will result in the disqualification of the candidate.
- * If a violation of the rules is believed to have been committed by a team or one of its members, the organizing committee may in its own discretion, upon its initiative or complaint from another team or assessor, impose a penalty or disqualify the team.
- * There will be two preliminary rounds where each team will get opportunity to represent both government and opposition. Rest of the rounds are knockout rounds.

TIMING OF THE SPEECH:

- * It is the duty of the timekeeper, or of a panelist or the chair (in absence of a timekeeper) to take an account of the time and to make the participants notice of the same.

THE SPEECHES IN EACH ROUND:

- * The timing of each speech starts at the moment that the member begins speaking.

TIMING OF SUBSTANTIVE SPEECH: (PER SPEAKER)

- * Preliminary Rounds: 4+1 minutes
- * Quarter Finals: 5+1 minutes
- * Semi-Finals: 6+1 minutes
- * Finals: 7+1 minutes
- * Reply Speech: 3+1 minutes in all rounds, and 4+1 minutes in the finals. Reply speech can only be delivered by P.M, D.P.M, O.L and D.O.L. Whips of either side are not allowed to give reply speech.
- * Adjudicator Speaking Time: 7 minutes each

Note: No POI's are allowed. All the rebuttals will be answered and asked during reply speech only.

TIME SIGNALS WILL BE GIVEN IN THE FOLLOWING MANNER:

Preliminary Rounds

- End of first minute- single knock
- End of third minute- single knock
- End of fifth minute- double knock

Quarter Finals:

- End of first minute- single knock
- End of fourth minute- single knock
- End of sixth minute- double knock

Semi-Finals:

- End of first minute- single knock
- End of fifth minute- single knock
- End of seventh minute- double knock

Finals:

- End of first minute-single knock
- End of sixth minute- single knock
- End of eighth minute-double knock

Reply Speeches:

- End of third minute- single knock
- End of fourth minute- double knock

Reply Speeches in the Grand Final:

- End of fourth minute- single knock
- End of fifth minute- double knock

Once the double knock has sounded, speakers have a 20 second “grace period” during which they should conclude their speech. After this grace period has elapsed, there will be a continuous knocking and adjudicators must disregard the rest of that particular speech. Speakers continuing after the “grace period” can also be penalized by the adjudicators.

THE DEBATE: TEAM ROLES

PROPOSITION

- Support the motion and give a definition
- Realize the problem and propose a solution
- Provide model or mechanism
- Engage with opposite side

OPPOSITION

- Go against the motion
 - Realize the problem, but go against PROP’S proposal
 - Provide counter model or alternative
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- * The dress code for the activity is western or Indian formals
 - * At any point of conflict, the decision of Host Organization (JuristoPedia), will be final and participants have to follow the same.
 - * JuristoPedia reserves the right to alter or change the rules or procedure of the competition any time before or during the competition.
 - * Details and information concerning the debate will be shared through Email and WhatsApp by the organizing committee.

REGISTRATION PROCESS:

Step 1- Participants need to fill details in the Google Forms. Google Form Link-

[Click here for registration](#)

Step 2- If the registration of Participants is being accepted, they will receive a confirmation mail to their registered Email address.

Step 3- The participants will have to pay the registration fees of Rs. 200 per person.

Step 4- After Successful Payment, participants will be informed about the same and they need to follow further instructions, which the participants will be receiving through emails.

IMPORTANT DATES:

Last Date of Registration: 12th August 2020

Early Bird Registration (last date): 3rd August 2020

Date of Event: 15th – 20th August 2020

REWARDS:

Winner : ₹ 1500 and Certificate of Appreciation

1st Runner Up : ₹ 1000 and Certificate of Appreciation

2nd Runner Up : ₹ 500 and Certificate of Appreciation

Best Speaker : ₹ 500 and Certificate of Appreciation

* Certificate of Participation to all the participants

REGISTRATION FEES:

PARLIAMENTARY DEBATE COMPETITION - [Click here for registration](#)

REGISTRATION FEES – 600 PER TEAM (TEAM SHOULD CONSIST OF 3 MEMBERS)

EARLY BIRD REGISTRATION FEES- ₹ 500 PER TEAM (TILL AUGUST 3RD 2020)

PAYMENT DETAILS:

GPAY OR PAYTM - 8224028071 OR 9918556983

FOR OTHER PAYMENT MODES KINDLY CONTACT US AT –

6265671886 (SALONI PALIWAL)

CONTACT US:

SALONI PALIWAL – 6265671886

SHIVAM SINGH – 8707284562

NIDHISH GUPTA – 8770250435

Or

Write to us at – event.juristopedia@gmail.com

*Note: Contact our coordinators for any activity related information or queries.